

Title: Reported a message from Rajya Sabha that at its sitting held on 1st June,1998, Rajya Sabha passed the Employees's Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1998. As passed by Rajya Sabha The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill,1998 -Laid.

12.00 hrs.

SECRETARY-GENERAL: Sir, I have to report the following Message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1998 which has been passed by the Rajya Sabha at its sitting held on the 1st June, 1998."

2. Sir, I lay on the Table the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1998 as passed by Rajya Sabha on the 1st June, 1998.

SHRI SHARAD PAWAR (BARAMATI): Mr. Speaker, I would like to raise a very important issue. Yesterday, the hon. Finance Minister, in his Budget speech, has said something about the price of petrol. ...(Interruptions)

MR. SPEAKER: There are two important items. It will take only two minutes. After completing them, you can speak.

Item no. 18 - Shri Nitish Kumar - Not present.

Shri Sharad Pawar, you can speak now.